

**HIGH COURT OF ANDHRA PRADESH  
AT AMARAVATI**

**NOTICE**

Learned Advocates, parties-in-person etc., are informed that before sending the main cases and/or interlocutory applications through e-mail to the Registrar (Judicial) they shall serve copies of the same on other side and send the proof thereof also through e-mail; otherwise they will not be processed. For convenience, the mail addresses of Advocate General office, Assistant Solicitor General's Office and Public Prosecutor's Office are mentioned below.

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[agoffice.5454@gmail.com](mailto:agoffice.5454@gmail.com)

Assistant Solicitor General: [bkm.asq@gmail.com](mailto:bkm.asq@gmail.com)

Public Prosecutor's Office: [ppaphighcourt@gmail.com](mailto:ppaphighcourt@gmail.com)

//BY ORDER//

Date: 14/04/2020

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